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UNION DEPUTY LAW MINISTER'S COM-PLAINT AG/INST LAW SECRETARY

Written Answers

49. SHRI M P. BHARGAVA : Will the Minister *dt* LAW AND SOCIAL WELFARE b; pleased to state :

(a) whether I he complaint made by the Union Doputy Minister of Law against the Se* retary in that Ministry recently has 1 een looked into; and

(b) whether he Prime Minister has since got the natter examined ?

THE MINUTER OF LAW (SHRI P. GOVINDA V1ENON) : (a) and (b) On 16-4-69, during a discussion between me and theDtputy Law Minister when

the Law Secretary, ShriGae, was present by invitation, he intervention made by the Law Secretary was objected to by the Deputy law Minister later on. When he cotmlained about it to me, the Law Seer 'tary on my advice expressed regret. Deputy Law Minister thereupon sai* that the matter was closed so far a he was concerned. He stated so in the Lok Sabha on 28-4-69. I have placed the whole matter before the Prime Mini ter but I am not aware as to whether there has been an examination of the ma ter.

COLLABORATION AGREEMENTS SIGNED 1. M. T.

50. SHRI M SRINIVASA REDDY :

SHRI Y. ADINARAYAN* REDEY :

Will the Mi tisier of INDUSTRIAL DEVELOPMENT. INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

T.a) whether it Is a fact that the Hindustan Machine Tools Ltd., have signed four Collaborat on agreements recently; and

(b) if so, the details thereof?

¹ THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAK.HRUDDIN ALI AHMED) : (a) Yes, Madam. The following four ollaboration agreements have been signed by Hindustan Machine Tools :

Name of Product collaborator

- M/s. Machine Tool Oerlikon Model Works Oerlikon- DA Centre Buehrle Limited, Lathes. Switzerland.
- M/s, Verson All- Presses and Press steel Press Co. Brakes. Chicago, Illinois, U.S.A.
- M/s. Interfonda Die casting Ltd., St. Gall, Switzerland.
 Die casting machines and Plastic Injection Moulding Machines.
- 4. M/s. Ateliers GSP, Drilling and 92-Courbevoie, Boring Ma-France, chines.

(b) These agreements are in the nature of commercial contracts and it is not considered appropriate to divulge the details of these Agreements.

ABOLITION OF UPPER HOUSE IN PUNJAB

51. SARDAR NARINDAR SINGH BRAR : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether the resolution passed by the Punjab Legislative Assembly recently for the abolition of the Upper House in that State has been forwarded to the Centre for necessary action; and

(b) if so, the steps that are being taken to implement the resolution ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI MOHD. YUNUS SALEEM) : (a) Y'-'s. Madam.

(b) Steps are being taken to introduce a Bill for implementing the resolution.

विदिश। स्टेशन पर रेल का ऊपरी पुल

52. श्री निरंजन वर्माः क्या रेल मंत्री यह इताने की इत्या करेंगे किः